GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY **RAJYA SABHA UNSTARRED QUESTION NO. 3042** TO BE ANSWERED ON 22.03.2018

AGREEMENT ON PEACEFUL USE OF NUCLEAR ENERGY

3042. SHRI DEREK O'BRIEN:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government/Department has notified United Kingdom, Sri Lanka, and Singapore about the agreements on co-operation in peaceful uses of nuclear energy and if so, the details thereof;
- (b) whether the counterparts has shared their nuclear and non-nuclear materials, technology, etc. with our country and if so, the details thereof; and
- (c) whether the Department has signed any other international agreements with foreign nations regarding the nuclear energy during the year 2017 and if so, the details thereof ?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH)

- (a) Yes Sir. Government has signed bilateral civil nuclear cooperation agreements with United Kingdom and Sri Lanka on 13.11.2015 and 16.02.2015 respectively.
- (b) No, Sir.
- (c) Yes Sir. An Agreement between the Government of the Republic of India and the Government of the Peoples Republic of Bangladesh on cooperation in the peaceful uses of nuclear energy was signed on 08.04.2017.
